

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/ 3360/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
Member, MACT No. III,
Kamrup (M), Guwahati

Dated Guwahati the 23rd September, 2020.

Sub: **Casual leave.**

Ref:- Letter No. 425 dated 14.09.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 14.09.2020, has been granted.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/ 3361 / dated 23.9.2020

Copy to.

- ✓ 1. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)

Polen